

ORISSA HIGH COURT

FILING REPORT AS ON :04/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/0000041/2023	M/S. PARADEEP PHOSPHATES LTD. VS M/S. AGRIFIELDS DMCC	RUPESH KUMAR KANUNGO VS	// ()
2	ARBP/0000042/2023	M/S. JAISREE HOMES PVT. LTD., KHURDA VS BHANJA KISHORE SAMAL	NAGEN KUMAR BARICK VS	// ()
3	ARBP/0000043/2023	M/S. JAISREE HOMES PVT. LTD., KHURDA VS RAJKISHORE DHAL	NAGEN KUMAR BARICK VS	// ()
4	ARBP/0000044/2023	M/S. JAISREE HOMES PVT. LTD., KHURDA VS SUBHASANDHYA DAS	NAGEN KUMAR BARICK VS	// ()
5	BLAPL/0007406/2023	ABHISHEK JENA VS STATE OF ODISHA	ANUPAM RATH VS	CHANDANPUR /261 /2022 NYAYADHIKARI,PURI(Puri) GR/0000521/2022
6	BLAPL/0007407/2023	SUDHIR GUPTA VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	BHARATPUR PS /234 /2023 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0000723/2023
7	BLAPL/0007408/2023	NIKASH @ LIKASH KUMAR MALIK VS STATE OF ODISHA	MAHES DAS VS	PATTAMUNDAI /365 /2023 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI(Kendrapara) GR/0000696/2023
8	BLAPL/0007409/2023	ANJAN BAGHA VS STATE OF ODISHA	ANIRUDHA DAS VS	BOUDH /224 /2023 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000110/2023
9	BLAPL/0007410/2023	ARUN DIGAL VS STATE OF ODISHA	DEBASHIS ROUSTRAY VS	KHANDAGIRI P.S. /381 /2021 3RD ADJ BHUBANESWAR(Khordha) TR/0000306/2021
10	BLAPL/0007411/2023	KARUNAKAR NAYAK VS STATE OF ODISHA	ASHOK KUMAR PRADHAN VS	//0 J.M.F.C.,DASAPALLA(Nayagarh) 2(B)CC/0000006/2023
11	BLAPL/0007412/2023	SURATHA MUKHI VS STATE OF ODISHA	SATYABRATA PANDA VS	MANAMUNDA /129 /2023 ADDL.SESSION JUDGE CUM SPL.JUDGE,KANTAMAL(Baudh) Spl/0000142/2023

ORISSA HIGH COURT

FILING REPORT AS ON :04/07/2023

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12	BLAPL/0007413/2023	BAPI JENA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	//0 SPL.JUDGE, CHATRAPUR (GANJAM)(Ganjam) 2(A)CC/0000025/2023
13	BLAPL/0007414/2023	JITU @ JITENDRA JENA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	DHARAKOT PS /41 /2015 A.D.J.,ASKA(Ganjam) ST/0000067/2022
14	BLAPL/0007415/2023	NAGEN KUMAR BEHERA @ NAGI BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NALCO /75 /2023 SPL.JUDGE,ANGUL(Anugul) Spl/0000009/2023
15	BLAPL/0007416/2023	PRAVAT KUMAR SAHANI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	//0 SPECIAL JUDGE,KENDRAPARA(Kendrapara) TR/0000185/2023
16	BLAPL/0007417/2023	BASANTA KUMAR BEHERA VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	RAIRAKHOL /26 /2021 ADDL.SESIONS JUDGE CUM SPL JUDGE, RAIRAKHOL(Sambalpur) ST/0000011/2021
17	BLAPL/0007418/2023	KHIROD ROHIDAS VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	KISINDA /5 /2022 ADDL.SESIONS JUDGE CUM SPL JUDGE, RAIRAKHOL(Sambalpur) ST/0000053/2022
18	BLAPL/0007419/2023	JITENDRA KUMAR SONI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SAMBALPUR CYBER /42 /2022 J.M.F.C.,SAMBALPUR(Sambalpur) GR/0003898/2022
19	BLAPL/0007420/2023	TAPU @ CHANDRAKANT HARICHANDAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JATNI P.S. /229 /2023 JMFC, JATNI(Khordha) GR/0000425/2023
20	BLAPL/0007421/2023	RAJESH BHOY @ PAPPU VS STATE OF ODISHA	PULAKESH MOHANTY VS	LEPHRIPADA /30 /2022 A.D.J.,SUNDARGARH(Sundargarh) ST/0000057/2022
21	BLAPL/0007422/2023	SUNITA PRADHAN VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	//0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(Ganjam) 2(A)CC/0000083/2023
22	BLAPL/0007423/2023	KANHU MALIK @ KHAJA @ BADRI VS STATE OF ODISHA	KULDEEP MOHANTY VS	SORO /76 /2022 () //
23	BLAPL/0007424/2023	RAJ BEHERA @ GOCHHAYAT	CHIRANJIB ROUT	COLLIERY /100 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :04/07/2023

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		VS	VS	()
24	BLAPL/0007425/2023	STATE OF ODISHA MADHUSUDAN NAIK	CHIRANJIB ROUT	// COLLIERY /14 /2023
		VS	VS	()
25	BLAPL/0007426/2023	STATE OF ODISHA RAJAT ROUT	BHARAT BHUSAN ROURTRAY	// BANARAPAL /55 /2023
		VS	VS	()
26	BLAPL/0007427/2023	STATE OF ODISHA KHETRA KUMAR	SURYAKANTA DWIBEDI	// BISWANATHPUR /47 /2023
		VS	VS	()
27	BLAPL/0007428/2023	STATE OF ODISHA AKASH PATRA	JYOTIRMAYA SAHOO	// BADABAZAR /110 /2023
		VS	VS	()
28	BLAPL/0007429/2023	STATE OF ODISHA NITIN CHOUDHURY @ NITIN CHAUDHARY	PRATYUSHA NAIDU	// KESINGA /329 /2021
		VS	VS	()
29	BLAPL/0007430/2023	STATE OF ODISHA ASTASAMBHU MAJHI	RADHARAMAN DAS NAYAK	// SAMAL /144 /2023
		VS	VS	()
30	BLAPL/0007431/2023	STATE OF ODISHA SANDEEP KURESH MANDAL	JUGALA KISHORE PANDA	// / /0
		VS	VS	()
31	BLAPL/0007432/2023	STATE OF ODISHA BHIKARI KANDHAPANI	DIGAMBAR SETHI	// JEYPORE SADAR /130 /2023
		VS	VS	()
32	BLAPL/0007433/2023	STATE OF ODISHA JAYANTI BEHERA	BHABANI SHANKAR DASPARIDA	// BALASORE VIGILANCE /16 /2023
		VS	VS	()
33	BLAPL/0007434/2023	STATE OF ODISHA(VIG.) ALOK SWAIN	NIROD KUMAR SAHU	// KHANDAPARA /98 /2023
		VS	VS	()
34	BLAPL/0007435/2023	STATE OF ODISHA MANTU MOHANTY	PRADIPTA BEURA	// / /0
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :04/07/2023

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35	BLAPL/0007436/2023	STATE OF ODISHA MAHAMMAD MAHFUZ ALAM @ LAMBU VS	AMULYA RATNA PANDA VS	// CHAMPUA /70 /2023 ()
36	BLAPL/0007437/2023	STATE OF ODISHA SASHI @ RANGADHAR BHUIAN VS	AMULYA RATNA PANDA VS	// BARI /160 /2023 ()
37	BLAPL/0007438/2023	STATE OF ODISHA KANHEI DAS @ KANHU VS	LAXMI CHARAN BEHERA VS	// BEGUNIAPADA /199 /2023 ()
38	BLAPL/0007439/2023	STATE OF ODISHA ASHWINI KUMAR PATRA VS	S. DEBABRATA REDDY VS	// / /0 ()
39	BLAPL/0007440/2023	REPUBLIC OF INDIA (CBI) SAIKAT PAUL VS	DEBA PRASAD DAS VS	// CYBER CRIME AND ECONOMIC OFFENCES /2 /2023 ()
40	BLAPL/0007441/2023	STATE OF ODISHA MITHUN KUMAR BEHERA VS	JAYANTA KUMAR MAJHI VS	// BETNOTI /189 /2023 ()
41	BLAPL/0007442/2023	STATE OF ODISHA DEEPAK @ PURNA CHANDRA BEHERA VS	JAYANTA KUMAR MAJHI VS	// BASTA /90 /2023 ()
42	BLAPL/0007443/2023	STATE OF ODISHA SUMANTA BEHERA VS	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /409 /2023 ()
43	BLAPL/0007444/2023	STATE OF ODISHA PURNA CHANDRA BEHERA VS	JAYANTA KUMAR MAJHI VS	// BASTA /81 /2023 ()
44	BLAPL/0007445/2023	STATE OF ODISHA DHUBALESWAR SAHU VS	JAYADEBA BEHERA VS	// KHAPRAKHOL /94 /2023 ()
45	BLAPL/0007446/2023	STATE OF ODISHA SAGAR NAIK VS	PRADIPTA BEURA VS	// / /0 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :04/07/2023**

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46	BLAPL/0007447/2023	SK. HUSSAIN @ HASEN VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SAHADEV KHUNTA /15 /2022 () //
47	BLAPL/0007448/2023	KANHA SWAIN VS STATE OF ODISHA	CHAKRAPANI NAHAK VS	PURUSHOTTAMPUR /5 /2023 () //
48	BLAPL/0007449/2023	SANTOSH PAN VS STATE OF ODISHA	SIDHARTHA DAS VS	CHAMPUA /80 /2023 () //
49	BLAPL/0007450/2023	TANU DAS VS STATE OF ODISHA	ASMITA DASH VS	GOPALPUR /97 /2019 () //
50	BLAPL/0007451/2023	ASHOK NAYAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //
51	BLAPL/0007452/2023	MADAN DAS VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	BARANGA /68 /2016 () //
52	BLAPL/0007453/2023	PITAMBAR MAJHI @ PITAM MAJHI VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	JHARIGAM /95 /2021 () //
53	BLAPL/0007454/2023	DHUBA MEHER VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAPRAKHOL /94 /2023 () //
54	BLAPL/0007455/2023	PRASAD JANI VS STATE OF ODISHA	MANORANJAN PADHY VS	/ /0 () //
55	BLAPL/0007456/2023	KALU @ SOUBHAGYA ROUT VS STATE OF ODISHA	ALOK KUMAR KAR VS	CAPITAL P.S. /357 /2023 () //
56	BLAPL/0007457/2023	ASAT MANDAL @ ASHOK MANDAL VS STATE OF ODISHA	CHHABI BEHERA VS	MOHANA /178 /2022 () //
57	BLAPL/0007458/2023	SANA LUHA @ KUSHA LUHA	NIRANJAN PANDA	KANTAMAL /40 /2013

ORISSA HIGH COURT

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0007459/2023	SAMUEL KANDHAPAN @ SAMUAL KANDHAN	DIGAMBAR SETHI	JEYPORE SADAR /130 /2023
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0007460/2023	SAMEER PATRNAIK	SIDHARTHA MISHRA	NANDANKANAN /93 /2022
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0007461/2023	NITIN MALIK	BISHNU PRASAD PRADHAN	EOW,BHUBANESWAR /13 /2022
		VS	VS	()
		STATE OF ODISHA(EOW)		//
61	BLAPL/0007462/2023	SRUSTIDHAR NAYAK	DINESH RAY	BHANJPUR /191 /2023
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0007463/2023	SATYAPRIYA PATTANAİK	RAMESH CHANDRA MAHARANA	AIR FIELD P.S. /103 /2023
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0007464/2023	BHAGU SAKIA	BIKASH CHANDRA PARIJA	SEMILLIGUDA /95 /2020
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0007465/2023	KHETRA KUMAR	SURYAKANTA DWIBEDI	BIJEPUR /11 /2023
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0007466/2023	RAHUL KHASHWAHA	BABITA SAHU	DAMANJODI /75 /2022
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0007467/2023	AJIT DEO SINGH	SHYAM MANOHAR	CHITRAKONDA /168 /2021
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0007468/2023	CHANDAN JENA	PRABHAV BEHERA	BADABAZAR /158 /2023
		VS	VS	()
		STATE OF ODISHA		//
68	CMP/0000736/2023	GOURANGA SAHOO	BRAHMANANDA TRIPATHY	//
		VS	VS	1ST ADDL.CIVIL JUDGE(SD),BHUBANESWAR(Khordha)

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69	CMP/0000737/2023	HADUBANDHU SAHOO DASHA BARIHA VS TAPESWAR PANDA	GOUTAM KU. ROUTRAY VS	CS/0000713/2007 // ()
70	CMP/0000738/2023	BRUNDABATI MOHAPATRA VS PADMABATI MOHAPTRA	ALOK KUMAR MOHANTY VS	// ()
71	CMP/0000739/2023	PADMANAVA SWAIN VS DHARMANANDA SWAIN	PRABHU PRASANNA BEHERA VS	// ()
72	CMP/0000740/2023	SECRETARY, REGULATED MARKET COMMITTEE, KORAPUT VS DIBARA BAGH	KORAPUTRA SAHU VS	// ()
73	CONTC/0004388/2023	HARIBANDHU PADHAN VS ER. JITENDU PANIGRAHI, SUPTDG. ENGNR. LOWER SUKTEL RRC AND B DIVN., BOLANGIR	adv. VS	// ()
74	CONTC/0004389/2023	DOLAGOVINDA BEHERA VS ANU GARG, IAS	ADV. VS	// ()
75	CONTC/0004390/2023	BIGHNARAJ TRIPATHY VS BISHNUPADA SETHI, SECRETARY, DEPTT. OF HIGHER EDUCATION	SANDHYARANI PANI VS	// ()
76	CONTC/0004391/2023	BABITA BARIK VS ER. MANORANJAN MISHRA, ENGNR. IN CHIEF CIVIL, ODISHA, BBSR.	ADV. VS	// ()
77	CONTC/0004392/2023	TARINI BAHIDAR VS BISHNUPADA SETHI, SECRETARY, DEPTT. OF HIGHER EDUCATION	SANDHYARANI PANI VS	// ()
78	CONTC/0004393/2023	SANTOSH KUMAR MOHANTY VS BISHNUPADA SETHI, SECRETARY, DEPTT. OF HIGHER EDUCATION	SANDHYARANI PANI VS	// ()
79	CONTC/0004394/2023	LAXMIKANTA PANDA VS SATYABRAT SAHU, IAS	PRASANTA KUMAR MISHRA VS	// ()

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80	CONTC/0004395/2023	RAJAKISHOR SUTAR VS ANU GARG, ADDL. CHIEF SECY. TO GOVT., WATER RESOURCES DEPT.	ADV. VS	// 0 //
81	CONTC/0004396/2023	M/S ORIENTAL SECURITY SERVICE, BBSR VS UNION OF INDIA	KISHORE KUMAR MISHRA VS	// // ORISSA HIGH COURT(Cuttack) IA/0008821/2023
82	CONTC/0004397/2023	NAYAN NAYAK VS MANORANJAN MISHRA, ENGINEER IN CHIEF, BBSR	ADV. VS	// 0 //
83	CONTC/0004398/2023	SURYA NARAYAN SATPATHY VS BHABANI SANKAR CHAINI, COLLECTOR, CUTTACK	ADV. VS	// 0 //
84	CONTC/0004399/2023	KISHORE CHANDRA BARIK VS G. MATHIVATHANAN, IAS	ADV. VS	// 0 //
85	CONTC/0004400/2023	JAYANTI MALICK VS ABADAAL M. AKHTAR, IAS	ADV. VS	// 0 //
86	CONTC/0004401/2023	SUPRIYA SAMAL VS HEMANT KUMAR SHARMA, IAS	ADV. VS	// 0 //
87	CONTC/0004402/2023	SWARNALATA SAHU VS BIRANCHI NARAYAN BEHERA, TAHASILDAR, KAKATPUR, PURI	ADV. VS	// 0 //
88	CONTC/0004403/2023	ASHOK KUMAR SAMANTARAY VS HEMANTA KUMAR SWAIN, PRESIDENT GOVERNING BODY, SSD MAHAVIDYALAYA, CUTTACK	ADV. VS	// 0 //
89	CONTC/0004404/2023	BASANTA KUMAR LENKA VS SUSHIL KUMAR LOHANI, IAS	ADV. VS	// 0 //
90	CONTC/0004405/2023	UMAKANTA KHANDAI VS ASWATHY S., IAS	adv. VS	// 0 //
91	CONTC/0004406/2023	SRI SRI GOPAL JEW THAKUR BIJE, PURUSOTTAMPURDV.		//

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		VS	VS	0
92	CONTC/0004407/2023	JYOTIKANTA BHUJABAL, THE TAHASILDAR, JAJPUR SAMBHU DEBNATH	ADV	//
		VS	VS	0
93	CONTC/0004408/2023	BHAKTA RANJAN MOHANTY, ENGINR. IN CHIEF, WR DEPT. DR. PRABHAT KUMAR ROUSTRAY	ADV.	//
		VS	VS	0
94	CONTC/0004409/2023	RAMAKANTA NAYAK, SPL. SECY., HIGHER EDUCATION DEPT. PITABAS SAHOO	ADV	//
		VS	VS	0
95	CONTC/0004410/2023	BRUNDABAN SATHAPATHY, DIRECTOR OF ELEMENTARY EDUCATION, BBSR LAMBODAR DHAR	ADV	//
		VS	VS	0
96	CONTC/0004411/2023	SATYABRATA SAHU, I.A.S. PRAFULLA KUMAR MOHARANA	DIPTIREKHA NANDA	//
		VS	VS	0
97	CONTC/0004412/2023	B.E.O., DERABISH, KENDRAPARA ALOK TETE	ADV.	//
		VS	VS	0
98	CONTC/0004413/2023	PRAMOD KUMAR JENA, COMMANDANT OSAP 4TH (SS)BN., MALKANGIRI RAGHUNATH BEHERA	BIKRAM KESHARI RAJ	//
		VS	VS	0
99	CONTC/0004414/2023	ARVIND SINGH, C.E.O., TPCODL, BBSR ASWINI KUMAR NAYAK	ADV.	//
		VS	VS	0
100	CONTC/0004415/2023	P.B VERMA, REGIONAL PROVIDENT FUND COMMISSIONER,BBSR AMULYA CHARAN MAHAKUD	ADV.	//
		VS	VS	0
101	CONTC/0004416/2023	P.B VERMA, REGIONAL PROVIDENT FUND COMMISSIONER,BBSR BRAJA KISHORE CHAKRABARTY	ADV.	//
		VS	VS	0
102	CONTC/0004417/2023	P.B.VERMA, R.P.FUND COMMNR., BBSR. JAYANTA KUMAR NAYAK	ADV.	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :04/07/2023**

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		P.B.VERMA		//
103	CONTC/0004418/2023	MAHADEB BEHERA@MAHADEV BEHERA	JYOTI RANJAN KAR	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
104	CONTC/0004419/2023	DR.MAMATARANI BEHERA	ADV	//
		VS	VS	0
		KANHU CHARAN DHIR, REGISTRAR, UTKAL UNIVERSITY, BBSR		//
105	CONTC/0004420/2023	DR.SOUMITRA KUMAR CHATTERJEE	ADV	//
		VS	VS	0
		KANHU CHARAN DHIR, REGISTRAR, UTKAL UNIVERSITY, BBSR		//
106	CONTC/0004421/2023	APARAJITA BISWAL	ADV	//
		VS	VS	0
		KANHU CHARAN DHIR, REGISTRAR, UTKAL UNIVERSITY, BBSR		//
107	CONTC/0004422/2023	SABAT KUMAR DIGAL	ADV	//
		VS	VS	0
		KANHU CHARAN DHIR, REGISTRAR, UTKAL UNIVERSITY, BBSR		//
108	CONTC/0004423/2023	SUDHAKAR JALLY	ADV	//
		VS	VS	0
		KANHU CHARAN DHIR, REGISTRAR, UTKAL UNIVERSITY, BBSR		//
109	CONTC/0004424/2023	PRAJNA PARAMITA PANIGRAHI	ADV	//
		VS	VS	0
		KANHU CHARAN DHIR, REGISTRAR, UTKAL UNIVERSITY, BBSR		//
110	CONTC/0004425/2023	DR.PRASANT KUMAR SWAIN	ADV	//
		VS	VS	0
		KANHU CHARAN DHIR, REGISTRAR, UTKAL UNIVERSITY, BBSR		//
111	CONTC/0004426/2023	GANGADHAR PRUSTY	ADV.	//
		VS	VS	0
		PANKAJ GANGWAR, PRINCIPAL CHIEF SECURITY COMMNR., RPF, ECO, RLY, BBSR		//
112	CONTC/0004427/2023	RABINDRAN SOREN	ADV.	//
		VS	VS	0
		SURESH KUMAR VASHISHTH, IAS		//
113	CONTC/0004428/2023	BENUDHAR MISHRA	AMIT PRASAD BOSE	//
		VS	VS	0
		SAI SASMITA HOTA, TAHASILDAR, CHAMPUA		//

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FILING REPORT AS ON :04/07/2023

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114	CONTC/0004429/2023	ROHIT BEHERA VS ASWATHY S, I.A.S.	ADV VS	// () //
115	CONTC/0004430/2023	M/S. ORISSA ENERGY DISTRIBUTION AND CONSTRUCTION PVT. LTD., BBSR VS MAUSUMILATA PADHI, ASST. PROVIDENT FUND COMMNR., BHAVISHYANIDHI BHAWAN, BBSR	ADV VS	// () //
116	CONTC/0004431/2023	BALARAM DASH VS ASWATHY S, I.A.S.	ADV VS	// () //
117	CONTC/0004432/2023	RAMAKANTA SATAPATHY VS JAYANT KUMAR JAYSINGH, TAHASILDAR, SATYABADI	ADV VS	// () //
118	CONTC/0004433/2023	MITALI SAMAL VS SIBASIS MOHARANA, C.D.M. AND P.H.O., JAJPUR	ADV. VS	// () //
119	CONTC/0004434/2023	PRATIVA RANI PANDA VS SIBASIS MOHARANA, ADDL. C.D.M. AND P.H.O., JAJPUR	ADV. VS	// () //
120	CONTC/0004435/2023	PRANATI SAHOO VS SIBASIS MOHARANA, C.D.M. AND P.H.O., JAJPUR	ADV. VS	// () //
121	CRLA/0000716/2023	SUSHANTA BEHERA VS STATE OF ODISHA	ASIT KUMAR OTTA VS	MURUDA /91 /2014 () //
122	CRLA/0000717/2023	RAJENDRA MAHALIK VS STATE OF ODISHA	GURUPRASAD BEHERA VS	BALASORE TOWN /47 /2023 () //
123	CRLA/0000718/2023	UTTAM KUMAR DAS VS STATE OF ODISHA	GURUPRASAD BEHERA VS	SAHADEV KHUNTA /56 /2023 () //
124	CRLA/0000719/2023	ARIJIT JENA VS STATE OF ODISHA(VIG.)	SOUGAT DASH VS	BALASORE VIGILANCE /3 /2016 () //
125	CRLA/0000720/2023	MAKARA DEHURY	SUSANTA KUMAR ROUT	RASOL /37 /2018

ORISSA HIGH COURT**FILING REPORT AS ON :04/07/2023**

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		VS	VS	()
126	CRLA/0000721/2023	STATE OF ODISHA MANAS NAYAK	AMITAV TRIPATHY	// NUAGAON /17 /2014
		VS	VS	()
127	CRLA/0000722/2023	STATE OF ODISHA BICHITRA DAS	JITENDRA SAMANTARAY	// HINJILI (CHATRAPUR) /96 /2009
		VS	VS	()
128	CRLA/0000723/2023	STATE OF ODISHA BHAGIRATHI LUHA	NIRANJAN PANDA	// BOUDH /181 /2020
		VS	VS	()
129	CRLA/0000724/2023	STATE OF ODISHA SANKARSHAN DAS @ MALIK	NIRMAL KUMAR PANDA	// KHAIRA /128 /2013
		VS	VS	()
130	CRLLP/0000045/2023	STATE OF ODISHA STATE OF ODISHA	SANGRAM DAS, S.C. (VIGILANCE)	// BALASORE VIGILANCE /31 /1997
		VS	VS	()
131	CRLMC/0002864/2023	HARA PRASAD DASH DIPU ROUT@NAGESH KUMAR ROUT	MITHUN DAS	// / /0
		VS	VS	SPECIAL JUDGE,NAWAPARA(Nuapada)
132	CRLMC/0002865/2023	STATE OF ODISHA SATRUGHAN SAHOO	TRILOCHAN PANIGRAHI	Sa/0000087/2017 JAJPUR ROAD /306 /2015
		VS	VS	()
133	CRLMC/0002866/2023	STATE OF ODISHA SANKAR KHORA	ARJEET MISHRA	// JEYPORE TOWN /202 /2017
		VS	VS	()
134	CRLMC/0002867/2023	STATE OF ODISHA HIMANSU SEKHARA PANDA	SURESH KUMAR JENA	// DHARMASALA /242 /2009
		VS	VS	()
135	CRLMC/0002868/2023	STATE OF ODISHA PRAKASH SWAIN	SOUBHAGYA SWAIN	// KUJANGA /322 /2023
		VS	VS	J.M.F.C.,KUJANG(Jagatsinghapur)
136	CRLMC/0002869/2023	STATE OF ODISHA DIPU@SURYAKANTA PRADHAN	SARATHI JYOTI MOHANTY	GR/0000838/2023 MANCHESWAR P.S. /431 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :04/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMC/0002870/2023	STATE OF ODISHA AMULYA KUMAR MALLICK@ARU VS	SAROJ MOHARANA VS	// RAGHUNATHPUR /112 /2021 ()
138	CRLMC/0002871/2023	STATE OF ODISHA BIKASH BEHERA VS	SURYAKANTA DWIBEDI VS	// TUSRA /91 /2021 ()
139	CRLMC/0002872/2023	STATE OF ODISHA BUDHUA TIRKEY @ BUDHIA VS	DHIRENDRA KUMAR MOHAPATRA VS	// HATIBARI /4 /2023 ()
140	CRLMC/0002873/2023	STATE OF ODISHA PUPULI @ GAURISANKAR DAS VS	JAYANTA KUMAR MAJHI VS	// BALASORE SADAR /236 /2013 ()
141	CRLMC/0002874/2023	STATE OF ODISHA DEBASISH SINGH VS	JYOTIRMAYA SAHOO VS	// CHANDAPUR /107 /2023 ()
142	CRLMC/0002875/2023	STATE OF ODISHA ALOK SAHU@ALOK KUMAR SAHU VS	SURYAKANTA DASH VS	// CYBER CRIME AND ECONOMIC OFFENCES /2 /2022 ()
143	CRLMC/0002876/2023	STATE OF ODISHA KUBER BAG VS	BIKRAM CHANDRA GHADEI VS	// BODEN /230 /2019 ()
144	CRLMC/0002877/2023	STATE OF ODISHA BISHNU BHARASAGAR VS	TATHAGATA SAHOO VS	// KANTABANJI /82 /2014 J.M.F.C.,KANTABANJI(Balangir) GR/0000173/2014
145	CRLMC/0002878/2023	STATE OF ODISHA ALOK KUMAR DAS VS	SOUMYA RANJAN DAS VS	// / /0 ()
146	CRLMC/0002879/2023	SUKUMAR DAS ABEDUN BIBI VS	UNMESH CHANDRA JENA VS	// BHADRAK TOWN /199 /2020 ()
147	CRLMC/0002880/2023	STATE OF ODISHA M/S. SMS ASIA PVT. LTD. VS	SATAY SMRUTI MOHANTY VS	// / /0 ()
		M/S. TRL KROSKI REFRACTORIES LTD.		//

ORISSA HIGH COURT

FILING REPORT AS ON :04/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMC/0002881/2023	MANORAMA BEHERA VS STATE OF ODISHA	DEBASNAN DAS VS	SAHADEV KHUNTA /40 /2023 () //
149	CRLMC/0002882/2023	SANJIB NATH VS STATE OF ODISHA	BIDYADHAR PANDA VS	RENGALI (SAMBALPUR) /79 /2011 () //
150	CRLMP/0001301/2023	SANJULATA SAHU VS STATE OF ODISHA	BIRENDRA MOHAPATRA VS	/ /0 () //
151	CRLMP/0001302/2023	LIPSA PRIYADARSHINI SWAIN VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	/ /0 () //
152	CRLMP/0001303/2023	DR. LAXMIDHAR BISWAL VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	/ /0 () //
153	CRLMP/0001304/2023	PRADIP JAYSINGH VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	/ /0 () //
154	CRLMP/0001305/2023	BIDULATA ROUL VS STATE OF ODISHA	SHAKTIDHAR MISHRA VS	/ /0 () //
155	CRLMP/0001306/2023	ARCHANA DAS VS STATE OF ODISHA	CHHABI BEHERA VS	/ /0 () //
156	CRLMP/0001307/2023	DR.SUSMITA SETHI VS STATE OF ODISHA	BISWAJIT PASAYATA VS	/ /0 () //
157	CRLMP/0001308/2023	SAMBIT SEKHAR ACHARYA VS THE DIRECTOR GENERAL OF POLICE, CUTTACK	DEBASISH PANIGRAHI VS	/ /0 () //
158	FAO/0000289/2023	JULIA @ JULIYANI KUJUR VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// () //
159	FAO/0000290/2023	SATYANARAYAN PATTANAIK	CHANDRAKANTA NAYAK	//

ORISSA HIGH COURT

FILING REPORT AS ON :04/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
160	FAO/0000291/2023	MANAGER LEGAL, M/S. CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD., BBSR		//
		VS	VS	0
		BIKRAM KISHORE DAS		//
161	FAO/0000292/2023	THE MANAGER LEGAL, M/S. SHRIRAM G.I.CO. LTD. ADAM ALI KHAN		//
		VS	VS	0
		CHAKA @ RAJESH KUMAR SAHOO		//
162	FAO/0000293/2023	AJAY KUMAR PRADHAN	KARUNAKAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
163	MACA/0000657/2023	HIMANSU SEKHAR RAUTRAY	PRADEEP KUMAR MISHRA	//
		VS	VS	0
		CHENNU BOYENA ADI NARAYAN		//
164	MACA/0000658/2023	THE CLAIM MANAGER, CHOLAMANDALAM M.S. G.I.CO. ADAM ALI KHAN		//
		VS	VS	0
		PULAMI MANDANGI		//
165	MACA/0000659/2023	BASANTI PATTNAYAK	RAMESH CHANDRA PRADHAN	//
		VS	VS	0
		SUBRAT KUMAR SWAIN		//
166	MATA/0000207/2023	HAREKRISHNA MOHANTY	ANANTA NARAYAN PATTANAYAK	//
		VS	VS	0
		PRATIMA SAHOO @ MOHANTY		//
167	MATA/0000208/2023	KOMAL SHA	SAPAN KUMAR PAL	//
		VS	VS	0
		RAJESH KUMAR SHA		//
168	RSA/0000280/2023	BIRABAR NAYAK	SOUMYA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
169	RSA/0000281/2023	SK.BUDHIA	AJIT KUMAR TRIPATHY	//
		VS	VS	0
		SK.AHSAN		//
170	RVWPET/0000285/2023	STATE OF ODISHA	MANOJ KU KHUNTIA,A.G.A	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :04/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	RVWPET/0000286/2023	PRADEEP KUMAR PAL STATE OF ODISHA VS SURENDRA CHOUDHURY	MANOJ KU KHUNTIA,A.G.A VS	// // ()
172	RVWPET/0000287/2023	STATE OF ODISHA VS SOVAN KUMAR RATH	MANOJ KU KHUNTIA,A.G.A VS	// // ()
173	TRP(C)/0000222/2023	PUNAM AGRAWAL VS SANTOSH KUMAR AGARWAL	PARTHA SARATHI DAS VS	// // ()
174	TRP(C)/0000223/2023	SASMITA MALLICK VS ANUPAM CHAKRA	SIDDHARTHA SAMAL VS	// // ()
175	TRPCRL/0000059/2023	BISHIKESAN PRADHAN VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	/0 () //
176	TRPCRL/0000060/2023	PRAMILA SAHOO VS MITHUN@MANAS ROUT	SUKANTA KUMAR NAYAK VS	BHADRAK RURAL /595 /2022 () //
177	WA/0001460/2023	STATE OF ODISHA VS AKSHAYA KUMAR DAS	SONAK MISHRA,A.S.C VS	// // ()
178	WA/0001461/2023	CHAIRMAN CUM M.D., NEW INDIA ASSURANCE CO. VS M/S.FALCON MARINE EXPORTS LTD.	G.P.DUTTA VS	// // ()
179	WA/0001462/2023	STATE OF ODISHA VS SK. ABDUL MOTALIB	ANAND PRAKASH DAS, A.S.C. VS	// // ()
180	WA/0001463/2023	STATE OF ODISHA VS PRASHANTA KUMAR DAS	SHAKTI PRASAD PANDA, A.G.A. VS	// // ()
181	WA/0001464/2023	MONALI MOHAPATRA VS RAJNIKANT GWAL	BIGYAN KUMAR SHARMA VS	// // ()

ORISSA HIGH COURT

FILING REPORT AS ON :04/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WA/0001465/2023	STATE OF ODISHA VS SANTANU KUMAR RANA	MANOJ KUMAR KHUNTIA, A.G.A. VS	// 0 //
183	WA/0001466/2023	STATE OF ODISHA VS RAJ NARAYAN SAHU	PRADEEP KUMAR ROUT, A.G.A. VS	// 0 //
184	WP(C)/0020756/2023	GANGADHAR JANI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
185	WP(C)/0020757/2023	SURATHA BEHERA VS STATE OF ODISHA	SAMAYA KUMAR RAY VS	// 0 //
186	WP(C)/0020758/2023	PABITRA MOHAN BEHERA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
187	WP(C)/0020759/2023	DINDAYAL SHAH VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	// 0 //
188	WP(C)/0020760/2023	SUBRAT BEHERA VS STATE OF ODISHA	SAMAYA KUMAR RAY VS	// 0 //
189	WP(C)/0020761/2023	SABITRI SASMAL VS STATE OF ODISHA	PRITY SHAW VS	// 0 //
190	WP(C)/0020762/2023	DINDAYAL SHAH VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	// 0 //
191	WP(C)/0020763/2023	SUBASINI SENAPATI VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
192	WP(C)/0020764/2023	PURANDAR BISWAL VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
193	WP(C)/0020765/2023	INDIAN RAILWAY EMPLOYEES COMMITTEE FOR MORTGAGE FOR OLD PENSION SCHEME, SECUN	ORISSA HIGH COURT	//

ORISSA HIGH COURT

FILING REPORT AS ON :04/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		UNION OF INDIA		//
194	WP(C)/0020766/2023	AJAYA KUMAR NAYAK	UMESH CHANDRA BEHURA	//
		VS	VS	0
		JOINT COMMISSIONER OF STATE TAX, JAGATSINGHPUR CIRCLE		//
195	WP(C)/0020767/2023	DRIEMS PRIVATE ITI, CUTTACK	GOURI MOHAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0020768/2023	M/S. NKS CONSTRUCTION AND ENGINEERS PVT. LTD.	UMESH CHANDRA BEHURA	//
		VS	VS	0
		JOINT COMMISSIONER OS STATE TAX (APPEAL), CTGST, CUTTACK II		//
197	WP(C)/0020769/2023	KANSARAJ NAIK	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0020770/2023	DRIEMS COLLEGE OF OCCUPATIONAL AND PHYSIO	GOURI MOHAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0020771/2023	ZILLA NAGARIKA COMMITTEE, DEOGARH	SUBHASISH SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0020772/2023	SUKRA EKKA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0020773/2023	KUMUDINI NAIK	SUBRAT MISRA	//
		VS	VS	0
		NATIONAL THERMAL POWER CORPORATION LTD., NEW DELHI		//
202	WP(C)/0020774/2023	BINOD BIHARI DAS	SUBRAT MISRA	//
		VS	VS	0
		NATIONAL THERMAL POWER CORPORATION LTD., NEW DELHI		//
203	WP(C)/0020775/2023	SUKANTA KUMAR NAYAK	SRIKANTA MAHUNTA	//
		VS	VS	0
		THE CHAIRMAN-CUM-APPELLATE AUTHORITY, ODISHA GRAMYA BANK, BBSR		//
204	WP(C)/0020776/2023	DRIEMS INSTITUTE OF HEALTH SCIENCES, CUTTACK	GOURI MOHAN RATH	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :04/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0020777/2023	STATE OF ODISHA SOMABARI LAGURI VS	SUBRAT MISRA VS	// // 0
206	WP(C)/0020778/2023	NATIONAL THERMAL POWER CORPORATION LTD., NEW DELHI AMIT HANS VS	SEKH ZAKIR HUSSAIN VS	// // 0
207	WP(C)/0020779/2023	STATE OF ODISHA SAMAR KESHARI SAHOO VS	SUBRAT MISRA VS	// // 0
208	WP(C)/0020780/2023	NATIONAL THERMAL POWER CORPORATION LTD., NEW DELHI DRIEMS POLYTECHNIC, CUTTACK VS	GOURI MOHAN RATH VS	// // 0
209	WP(C)/0020781/2023	STATE OF ODISHA SHIKHA HANS VS	SEKH ZAKIR HUSSAIN VS	// // 0
210	WP(C)/0020782/2023	STATE OF ODISHA CHANCHAL SINGH VS	SUBRAT MISRA VS	// // 0
211	WP(C)/0020783/2023	NATIONAL THERMAL POWER CORPORATION LTD., NEW DELHI RAJ KISHORE MISHRA VS	SUBRAT MISRA VS	// // 0
212	WP(C)/0020784/2023	NATIONAL THERMAL POWER CORPORATION LTD., NEW DELHI SMITA MISHRA VS	ANAM CHARAN PANDA VS	// // 0
213	WP(C)/0020785/2023	CANARA BANK, DHENKANAL BRANCH DRIEMS MBA, CUTTACK VS	GOURI MOHAN RATH VS	// // 0
214	WP(C)/0020786/2023	STATE OF ODISHA SAMAR KESHARI SAHOO VS	SUBRAT MISRA VS	// // 0
215	WP(C)/0020787/2023	NATIONAL THERMAL POWER CORPORATION LTD., NEW DELHI R.S.ACHYUTANANDA SRICHANDAN VS	SUBRAT MISRA VS	// // 0
		NATIONAL THERMAL POWER CORPORATION LTD., NEW DELHI		//

ORISSA HIGH COURT

FILING REPORT AS ON :04/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0020788/2023	RAJARAM BHAGAT VS NATIONAL THERMAL POWER CORPORATION LTD., NEW DELHI	SUBRAT MISRA VS	// 0 //
217	WP(C)/0020789/2023	SARAT KUMAR LENKA VS STATE OF ODISHA	KEDAR KUMAR DASH VS	// 0 //
218	WP(C)/0020790/2023	SNEHALATA MISHRA VS NATIONAL THERMAL POWER CORPORATION LTD., NEW DELHI	SUBRAT MISRA VS	// 0 //
219	WP(C)/0020791/2023	K.T. THANKCHAN VS NATIONAL THERMAL POWER CORPORATION LTD., NEW DELHI	SUBRAT MISRA VS	// 0 //
220	WP(C)/0020792/2023	DRIEMS SCHOOL OF PROFESSIONAL STUDIES, CUTTACK VS STATE OF ODISHA	GOURI MOHAN RATH VS	// 0 //
221	WP(C)/0020793/2023	DILLIP KUMAR JENA VS STATE OF ODISHA	KEDAR KUMAR DASH VS	// 0 //
222	WP(C)/0020794/2023	DRIEMS SCHOOL AND COLLEGE OF NURSING, CUTTACK VS STATE OF ODISHA	GOURI MOHAN RATH VS	// 0 //
223	WP(C)/0020795/2023	SONAM SATAPATHY VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
224	WP(C)/0020796/2023	KARUNAKAR NAYAK VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
225	WP(C)/0020797/2023	DRIEMS, CUTTACK VS STATE OF ODISHA	GOURI MOHAN RATH VS	// 0 //
226	WP(C)/0020798/2023	SIDHARTH PADHY VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
227	WP(C)/0020799/2023	BASUDEB MALLIK	SUBHENDU KUMAR NAYAK	//

ORISSA HIGH COURT

FILING REPORT AS ON :04/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0020800/2023	SWETA SIBANKI MISHRA	GYANENDRA CHANDRA SWAIN	//
		VS	VS	0
		I.G. OF REGISTRATION, BOARD OF REVENUE, CUTTACK		//
229	WP(C)/0020801/2023	SHRUTIKSHA NAYAK	SUBHENDU KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0020802/2023	SURESH CHANDRA SAHU	PRAVAT KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0020803/2023	SUSHILA DEVI SHARMA	PRATIK DASH	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0020804/2023	DEBENDRA KUMAR PANDA	PRAVAT KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0020805/2023	BIBHUTI BHUSAN BISWAL	BIBEKANANDA BHUYAN	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0020806/2023	SURENDRANATH SAMAL	PRAVAT KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0020807/2023	DEBARAJ NAYAK	PRAVAT KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0020808/2023	AMULYA KUMAR PRADHAN	PRAVAT KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0020809/2023	ACHYUTANANDA SINGH	SUSANTA SEKHAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0020810/2023	BIJAY KUMAR PADHI	PRAVAT KUMAR PANDA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :04/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0020811/2023	STATE OF ODISHA VINAYAK AUTOMOBILES, KHORDHA VS	SOURAV SUMAN BHUYAN VS	// // ()
240	WP(C)/0020812/2023	STATE OF ODISHA BENUDHAR RAY VS	MANAS KUMAR CHAND VS	// // ()
241	WP(C)/0020813/2023	STATE OF ODISHA SUJANA ROUT VS	RABINARAYAN NAYAK VS	// // ()
242	WP(C)/0020814/2023	STATE OF ODISHA MOTILAL GOND VS	GOURI MOHAN RATH VS	// // ()
243	WP(C)/0020815/2023	STATE OF ODISHA DR. SIDHARTH SHAKTI PRASAD BEHERA VS	SUBHADUTTA ROUSTRAY VS	// // ()
244	WP(C)/0020816/2023	STATE OF ODISHA GANESWAR SAHOO VS	DEBASIS ROUT VS	// // ()
245	WP(C)/0020817/2023	STATE OF ODISHA DUSMANTA KUMAR SAHOO VS	DEBASIS ROUT VS	// // ()
246	WP(C)/0020818/2023	STATE OF ODISHA KRUSHNA BHOI VS	TRILOCHAN PANIGRAHI VS	// // ()
247	WP(C)/0020819/2023	STATE OF ODISHA ARABINDA SAHOO VS	SUBASH MANSINGH VS	// // ()
248	WP(C)/0020820/2023	UNION OF INDIA AJIT KUMAR BEHURA @ BEHURIA VS	Anupam Dash VS	// // ()
249	WP(C)/0020821/2023	MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL (MSEFC), CUTTACK MOHAMMAD MUBARAK VS THE STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// // () //

ORISSA HIGH COURT**FILING REPORT AS ON :04/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0020822/2023	MANOJ KUMAR SETHY VS PRINCIPAL SECY., PANCHAYATI RAJ AND DRINKING WATER DEPT., BBSR	DR. JITENDRA KUMAR LENKA VS	// 0 //
251	WP(C)/0020823/2023	RABINDRANATH DAS VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	// 0 //
252	WP(C)/0020824/2023	BISWAMBAR NATH SENAPATI VS UNION OF INDIA	SUBASH MANSINGH VS	// 0 //
253	WP(C)/0020825/2023	DEBAKI RANA VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
254	WP(C)/0020826/2023	SANTOSH KUMAR BHOI VS STATE OF ODISHA	PRASANNA KUMAR NANDA VS	// 0 //
255	WP(C)/0020827/2023	SANJUKTA SAHOO VS THE MANAGER, PUNJAB NATIONAL BANK, PURI	M.R.KHATUA VS	// 0 //
256	WP(C)/0020828/2023	SAMBIT KUMAR PADHI VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
257	WP(C)/0020829/2023	GAMATI PRADHAN VS STATE OF ODISHA	ASHOK KUMAR PARIDA VS	// 0 //
258	WP(C)/0020830/2023	SUMANTA KUMAR NAYAK VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
259	WP(C)/0020831/2023	JAGADISH BARAL VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
260	WP(C)/0020832/2023	SHISHIR KUMAR RATH VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
261	WP(C)/0020833/2023	RAJANIBALA MAHANTA	TUSHAR KANTA NAYAK	//

ORISSA HIGH COURT**FILING REPORT AS ON :04/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0020834/2023	ABHAYA ANIRBAN	BIKRAM PRATAP DAS	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0020835/2023	BIDYADHAR BEHERA	DILLIP KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0020836/2023	RATNAKAR PUSTI	BIJOY DASMOHAPATRA	//
		VS	VS	0
		ODISHA GRAMYA BANK, BBSR		//
265	WP(C)/0020837/2023	AMULYA KUMAR BISWAL	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0020838/2023	DEEPAK KUMAR DINDA	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0020839/2023	RAMA CHANDRA GIRI	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0020840/2023	BIRANCHI NARAYAN DANDAPAT	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0020841/2023	NAKUL CHANDRA GIRI	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0020842/2023	HARISH CHANDRA DAS	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0020843/2023	RAMANI RANJAN PRADHAN @ PADHAN	SARATHI JYOTI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0020844/2023	GITANJALI PRADHAN	KUNAL KUMAR SWAIN	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :04/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0020845/2023	STATE OF ODISHA BHAGABAT CHANDRA DAS VS	KUNAL KUMAR SWAIN VS	// // ()
274	WP(C)/0020846/2023	STATE OF ODISHA NARAYAN GHOSH VS	KUNAL KUMAR SWAIN VS	// // ()
275	WP(C)/0020847/2023	STATE OF ODISHA BIJAYANANDA MOHANTY VS	BISWAMBAR MOHANTY VS	// // ()
276	WP(C)/0020848/2023	STATE OF ODISHA ARTATRAN DAS VS	BIPIN KUMAR NAYAK VS	// // ()
277	WP(C)/0020849/2023	STATE OF ODISHA MANAGER LEGAL, M/S SBI GENERAL INSURANCE CO. LTD. BANGALORE VS	CHITRA KUMAR VS	// // ()
278	WP(C)/0020850/2023	SUJATA RATH SANKHALAV JENA VS	RABINDRA KUMAR SAHOO VS	// // ()
279	WP(C)/0020851/2023	STATE OF ODISHA SUKANTA CHARAN JENA VS	CHANDRAKANTA NAYAK VS	// // ()
280	WP(C)/0020852/2023	STATE OF ODISHA RAJANIKANTA NAYAK VS	RABINDRA KUMAR SAHOO VS	// // ()
281	WP(C)/0020853/2023	STATE OF ODISHA BHAGYAM RAO VS	HRUDANANDA MOHAPATRA VS	// // ()
282	WP(C)/0020854/2023	STATE OF ODISHA MANAS KUMAR LENKA VS	RABINDRA KUMAR SAHOO VS	// // ()
283	WP(C)/0020855/2023	STATE OF ODISHA BASUDEV TUDU VS	GYANARANJAN SETHI VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :04/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0020856/2023	DIPAK NAYAK VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
285	WP(C)/0020857/2023	SANDEEP KUMAR NAYAK VS STATE OF ODISHA	RABINDRA KUMAR SAHOO VS	// 0 //
286	WP(C)/0020858/2023	BASANTI KAR VS COMNR., LAND RECORD AND SETTLEMENT, ODISHA, CTC	BHUBANANANDA MISHRA VS	// 0 //
287	WP(C)/0020859/2023	RASHMI REKHA SAHOO VS SWAPNESWAR PARIDA	RABI NARAYAN BEHERA VS	// 0 //
288	WP(C)/0020860/2023	DR. MANOJ KUMAR NAYAK VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //
289	WP(C)/0020861/2023	LOKANATH PARIDA VS STATE OF ODISHA	JIBARDHAN MENDALI VS	// 0 //
290	WP(C)/0020862/2023	DUARU MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
291	WP(C)/0020863/2023	MAHENDRA BAG @ HARIJAN VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
292	WP(C)/0020864/2023	KAPILASH GOUD VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
293	WP(C)/0020865/2023	PURUSOTTAM BISWAL VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
294	WP(C)/0020866/2023	BARADAKANTA RAY VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
295	WP(C)/0020867/2023	KANDARPA BISWAL	MOHENDRA KUMAR MOHAPATRO	//

ORISSA HIGH COURT

FILING REPORT AS ON :04/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0020868/2023	GANESH BISWAL	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0020869/2023	KALPANA MISHRA	SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0020870/2023	SUKANTA CHANDRA MOHANTY	SRIDHAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0020871/2023	JISHU KRUSHNA NAYAK	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0020872/2023	DILIP SAHA	DEBIDUTTA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0020873/2023	GOLAP DAKUA	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0020874/2023	SANJAY KUMAR MUDULI	DEBIDUTTA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0020875/2023	PRAFULLA KUMAR DEHURY	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0020876/2023	SUDHANSU RANJAN DAS	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0020877/2023	MURALIDHAR GHADAI	MANORANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0020878/2023	M/S LAKSHMI BALAJI OILS PVT. LTD., HYDERABAD	SAILABALA JENA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :04/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0020879/2023	STATE OF ODISHA ARABINDA SAHOO VS	SARBESWAR SAHOO VS	// // 0
308	WP(C)/0020880/2023	THE TRANSPORT COMMNR. CUM CHAIRMAN, STA, ODISHA, CUTTACK LITAN SAMANTARAY VS	MITHUN DAS VS	// // 0
309	WP(C)/0020881/2023	STATE OF ODISHA PRAMOD KUMAR PATNAIK VS	PRASANTA KUMAR NANDA VS	// // 0
310	WP(C)/0020882/2023	STATE OF ODISHA SURAVI MOHAPATRA VS	ANINDYA KUMAR MISHRA VS	// // 0
311	WP(C)/0020883/2023	STATE OF ODISHA SOUDAMINI SWAIN VS	AJIT KUMAR PANDA VS	// // 0
312	WP(C)/0020884/2023	STATE OF ODISHA TANAYA KUMAR AGRAWAL VS	SASWAT KUMAR ACHARYA VS	// // 0
313	WP(C)/0020885/2023	STATE OF ODISHA SOMA SEKHAR RAO VS	ASHOK DAS VS	// // 0
314	WP(C)/0020886/2023	THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR SIDHESWAR BARIK VS	BITAS KUMAR SWAIN VS	// // 0
315	WP(C)/0020887/2023	STATE OF ODISHA MANORAMA DAS VS	SATYA NARAYAN MISHRA 4 VS	// // 0
316	WP(C)/0020888/2023	STATE OF ODISHA PADMANABHA DASH VS	BIBEKANANDA MAHAPATRA VS	// // 0
317	WP(C)/0020889/2023	STATE OF ODISHA MD. YUNS VS	BIBEKANANDA MAHAPATRA VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :04/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0020890/2023	KALPANA JENA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
319	WP(C)/0020891/2023	RAJESH MOHAPATRA VS STATE OF ODISHA	ADHIRAJ BEHERA VS	// 0 //
320	WP(C)/0020892/2023	PRAMOD KUMAR PRADHAN VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
321	WP(C)/0020893/2023	DHANANJAY PRADHAN VS STATE OF ODISHA	SURESH KUMAR CHOUDHURY VS	// 0 //
322	WP(C)/0020894/2023	KAILASH NAYAK VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
323	WP(C)/0020895/2023	SANTOSH KUMAR PARIDA VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// 0 //
324	WP(C)/0020896/2023	KALIDAS PATEL VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// 0 //
325	WP(C)/0020897/2023	SURAMA PATI VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// 0 //
326	WP(C)/0020898/2023	M/S. GHANASHYAM DAS, KENDRAPADA VS THE ADDL. CT AND GST OFFICER, KENDRAPARA	SUBASH CHANDRA SAHOO VS	// 0 //
327	WP(C)/0020899/2023	SRIMATI MOHAPATRA VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// 0 //
328	WP(C)/0020900/2023	PRABHAKARA BEHERA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// 0 //
329	WP(C)/0020901/2023	ASHALATA MISHRA	NRUSINGHA CHARAN MOHARANA	//

ORISSA HIGH COURT

FILING REPORT AS ON :04/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0020902/2023	DEBASIS PANIGRAHI	ASHOK KUMAR ROUT	//
		VS	VS	0
		R.T.O.,BALASORE		//
331	WP(C)/0020903/2023	M/S. TAJ CONSTRUCTION, KENDRAPARA	SUBASH CHANDRA SAHOO	//
		VS	VS	0
		THE ADDL. CT AND GST OFFICER, KENDRAPADA		//
332	WP(C)/0020904/2023	DURGESH NANDINI DASH	NRUSINGHA CHARAN MOHARANA	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0020905/2023	MAHAMMAD KAMAL	ASHOK KUMAR ROUT	//
		VS	VS	0
		R.T.O.,JHARSUGUDA		//
334	WP(C)/0020906/2023	MURALIDHAR MOHAPATRA	NRUSINGHA CHARAN MOHARANA	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0020907/2023	HARI SANKAR SA	MIHIR KANTA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0020908/2023	MADHURI HAZARI	DEEPAK KUMAR SAMANTARAY	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0020909/2023	SUSANTA KUMAR BARAD	SANGRAM SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0020910/2023	ALOK RANJAN CHOUDHURY	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0020911/2023	DR. SIDHARTHA HAZARY	SANJAY KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0020912/2023	ARUNA KUMAR CHOUDHURY	SANTOSH KUMAR MAHANTY	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :04/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0020913/2023	STATE OF ODISHA KALAWATI DEVI VS ROURKELA DEVELOPMENT AUTHORITY	BIREN SANKAR TRIPATHY VS	// // 0 //
342	WP(C)/0020914/2023	SHAMEEM AHMAD KHAN VS STATE OF ODISHA	SANJAY KUMAR DAS VS	// 0 //
343	WP(C)/0020915/2023	PRABHATI MALLICK VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	// 0 //
344	WP(C)/0020916/2023	PRATAP CHANDRA DORA VS STATE OF ODISHA	LAMBODAR ACHARI VS	// 0 //
345	WP(C)/0020917/2023	BHAKTA BANDHU PANDA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
346	WP(C)/0020918/2023	DALIMBA GAMANGO VS RAMESH CHANDRA MAJHI	SOUBHAGYA KUMAR DASH VS	// 0 //
347	WP(C)/0020919/2023	ARTATRANA BEHERA VS STATE OF ODISHA	GOKULANANDA PADHI VS	// 0 //
348	WP(C)/0020920/2023	PRIYADARSHINEE BEHERA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //
349	WP(C)/0020921/2023	PARBATI MUNDA VS STATE OF ODISHA	GOKULANANDA SAHU VS	// 0 //
350	WP(C)/0020922/2023	SOUMYA RANJAN KATA VS STATE OF ODISHA	BIYOTKESH MOHANTY VS	// 0 //
351	WP(C)/0020923/2023	ARUNA DASH VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :04/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0020924/2023	MANAGER LEGAL, M/S SBI GENERAL INSURANCE CO. LTD. MUMBAI VS SANDHYA RANI DASH	G.P.DUTTA VS	// 0
353	WP(C)/0020925/2023	SANGHAMITRA DEI VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0
354	WP(C)/0020926/2023	MANAGER LEGAL, M/S SBI GENERAL INSURANCE CO. LTD. MUMBAI VS RASHMITA KUMARI PANIGRAHY	G.P.DUTTA VS	// 0
355	WP(C)/0020927/2023	NILAMANI NAYAK VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0
356	WP(C)/0020928/2023	SANDHYARANI DAS VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0
357	WP(C)/0020929/2023	M/S. SBI GENERAL INSURANCE CO. LTD., KOLKATA VS SUMITRA BARIK	G.P.DUTTA VS	// 0
358	WP(C)/0020930/2023	TRILOCHAN GADAPALLA VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0
359	WP(C)/0020931/2023	PURNA CHANDRA DUTTA VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0
360	WP(C)/0020932/2023	SANJULATA KUANR VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	// 0
361	WP(C)/0020933/2023	PABITRA MOHAN PARIDA VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0
362	WP(C)/0020934/2023	THE D.M. CHOLAMANDALAM GENERAL INSURANCE CO. LTD. VS CHAMELI DEVI AGRAWAL	G.P.DUTTA BBSR VS	// 0
363	WP(C)/0020935/2023	GHANASHYAM SWAIN	GOPAL KRUSHNA NANDA	//

ORISSA HIGH COURT**FILING REPORT AS ON :04/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
364	WP(C)/0020936/2023	STATE OF ODISHA PRADIP MALIK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
365	WP(C)/0020937/2023	STATE OF ODISHA JHARANA SWAIN	GOPAL KRUSHNA NANDA	//
		VS	VS	0
366	WP(C)/0020938/2023	STATE OF ODISHA CHITTARANJAN TRIPATHY	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
367	WP(C)/0020939/2023	STATE OF ODISHA DHABALESWAR SETHIA	SHAKTI DATTA TRIPATHY	//
		VS	VS	0
368	WP(C)/0020940/2023	REGISTRAR, COOPERATIVE SOCIETIES, ODISHA BRAJA KISHORE RAYAGURU	GOPAL KRUSHNA NANDA	//
		VS	VS	0
369	WP(C)/0020941/2023	STATE OF ODISHA SUMIT RANJAN PATRA	SHAKTI DATTA TRIPATHY	//
		VS	VS	0
370	WP(C)/0020942/2023	REGISTRAR, COOPERATIVE SOCIETIES, ODISHA SAPHINA BI	KOUSIK ANANDA GURU	//
		VS	VS	0
371	WP(C)/0020943/2023	STATE OF ODISHA SUBHENDU KUMAR PATTANAİK	GOPAL KRUSHNA NANDA	//
		VS	VS	0
372	WP(C)/0020944/2023	STATE OF ODISHA SUJIT DASH	SHAKTI DATTA TRIPATHY	//
		VS	VS	0
373	WP(C)/0020945/2023	REGISTRAR, COOPERATIVE SOCIETIES, ODISHA ANANDA MAHARANA	SAROJ KUMAR DASH	//
		VS	VS	0
374	WP(C)/0020946/2023	STATE OF ODISHA ZAHEER KHAN	KOUSIK ANANDA GURU	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :04/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0020947/2023	STATE OF ODISHA SK ALIM VS	KOUSIK ANANDA GURU VS	// // ()
376	WP(C)/0020948/2023	STATE OF ODISHA PRABHASINI DEI VS	GOPAL KRUSHNA NANDA VS	// // ()
377	WP(C)/0020949/2023	STATE OF ODISHA HAKIMUM NISA VS	KOUSIK ANANDA GURU VS	// // ()
378	WP(C)/0020950/2023	STATE OF ODISHA MOHAMMED JABID VS	KOUSIK ANANDA GURU VS	// // ()
379	WP(C)/0020951/2023	STATE OF ODISHA AFROZ BEGUM VS	KOUSIK ANANDA GURU VS	// // ()
380	WP(C)/0020952/2023	STATE OF ODISHA MANOJ KUMAR MISHRA VS	SAMEER KUMAR DAS VS	// // ()
381	WP(C)/0020953/2023	STATE OF ODISHA DIBAKAR PAIKARAY VS	GOPAL KRUSHNA NANDA VS	// // ()
382	WP(C)/0020954/2023	STATE OF ODISHA MD. SADIK VS	KOUSIK ANANDA GURU VS	// // ()
383	WP(C)/0020955/2023	STATE OF ODISHA PRATAP KUMAR PRUSTY VS	GOPAL KRUSHNA NANDA VS	// // ()
384	WP(C)/0020956/2023	STATE OF ODISHA SUSHAMA DEI VS	GOPAL KRUSHNA NANDA VS	// // ()
385	WP(C)/0020957/2023	STATE OF ODISHA ARJUNA SWAIN VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// // () //

ORISSA HIGH COURT**FILING REPORT AS ON :04/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0020958/2023	SAHADEV NAYAK VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
387	WP(C)/0020959/2023	GUNAMATI SAHU VS COLLECTOR, KALAHANDI	DEBENDRA KUMAR SAHOO VS	// 0 //
388	WP(C)/0020960/2023	DEEPTIMAYEE MAJHI VS ODISHA STATE CHIEF INFORMATION COMMISSIONER	ASHOK KUMAR MOHAPATRA VS	// 0 //
389	WP(C)/0020961/2023	SUKANTI HARICHANDAN VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
390	WP(C)/0020962/2023	SARADA PRASAD SAMANTARAY VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
391	WP(C)/0020963/2023	PRAKASH MOHARANA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
392	WP(C)/0020964/2023	LAXMIPRIYA S.H.G GROUP, MIRIGIMUNDI VS STATE OF ODISHA	PRAKASH RANJAN BARIK VS	// 0 //
393	WP(C)/0020965/2023	JITENDRA KUMAR CHHOTRAY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
394	WP(C)/0020966/2023	GANESWAR BARAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
395	WP(C)/0020967/2023	SASHI KUMAR SAHOO VS STATE OF ODISHA	SIBA NARAYAN BISWAL VS	// 0 //
396	WP(C)/0020968/2023	M/S B.C.BHUYAN CONSTRUCTION PVT. LTD., BBSR VS THE PRINCIPAL COMMNR. GST AND CENTRAL EXCISE COMMISSIONERATE, BBSR	CHITTARANJAN DAS VS	// 0 //
397	WP(C)/0020969/2023	RABINDRANATH PRATIHARI	ATMAJIT MANMITH DAS	//

ORISSA HIGH COURT

FILING REPORT AS ON :04/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
398	WP(C)/0020970/2023	M/S. GURUMAHARAJ ENGICON PVT. LTD.,BBSR	GOURI MOHAN RATH	//
		VS	VS	()
		TALCHER FERTILIZERS LTD.,BBSR		//
399	WP(C)/0020971/2023	DR. PRATAP KUMAR JENA	SABYASACHI PANDA	//
		VS	VS	()
		COMMERCIAL COURT, CIVIL JUDGE (SR. DIV.), BBSR, KHURDA		//
400	WPCRL/0000084/2023	RAMESH KUMAR SAHOO	ARUNA KUMAR NAYAK	/ /0
		VS	VS	()
		PRATAP SAHOO		//
401	WPCRL/0000085/2023	BABITA ROUT	SOUMYA RANJAN DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0007135/2023	SINGRAY SOREN @ GOPAL SOREN	SARADA PRASAD DASH	BANGRIPOSI /179 /2023
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0007136/2023	NIRANJAN BHANDEKAR	MAHENDRA KUMAR PANCHABIHAR	BURLA /241 /2023
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0007137/2023	GAGAN BARIK	SANGRAM KUMAR SINGH	CUTTACK SADAR /374 /2020
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0007138/2023	SULATA PANDA	TIRTH KUMAR SAHU	JEYPORE TOWN /90 /2023
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0007139/2023	SONU @ MIRZA IRFAN	PRANAB RANJAN CHHATOI	INFCITY PS /188 /2023
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0007140/2023	RAHUL BHOI	BISWARANJAN DALAI	GOBINDAPUR /110 /2023
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0007141/2023	GANESWAR SAHOO	BIJAYA KUMAR PARIDA (2)	BEGUNIA P.S. /206 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :04/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0007142/2023	STATE OF ODISHA LUPTESWAR BAG VS	JNYANANANDA PANDA VS	// KEGAON /10 /2023 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPATNA(Kalahandi) CT/0000055/2023
410	ABLAPL/0007143/2023	STATE OF ODISHA PUSPA BAG VS	MANORANJAN MUDULI VS	DHARAMGARH /93 /2023 ()
411	ABLAPL/0007144/2023	STATE OF ODISHA DINABANDHU SAHOO VS	BHARAT BHUSAN ROURAY VS	// BIKRAMPUR FCI /94 /2023 ()
412	ABLAPL/0007145/2023	STATE OF ODISHA APARAJITA PARIDA VS	BIPIN KUMAR NAYAK VS	// BALANGA /101 /2023 ()
413	ABLAPL/0007146/2023	STATE OF ODISHA KSHIROD JAYPURIA VS	RUDRA NARAYAN PARIJA VS	// BARGAON /122 /2023 ()
414	ABLAPL/0007147/2023	STATE OF ODISHA BHABASHANKAR GIRI VS	ARABINDA TRIPATHY VS	// TALASARI MARINE /38 /2022 ()
415	ABLAPL/0007148/2023	STATE OF ODISHA ROJI BIBI @ ROJENA PERWEEN VS	DEEPAK KU SAHOO VS	// PATTAMUNDAI /375 /2023 ()
416	ABLAPL/0007149/2023	STATE OF ODISHA SUSHIL KUMAR SAMAL VS	SOUMEN BANERJEE VS	// BAREIPALI /120 /2023 ()
417	ABLAPL/0007150/2023	STATE OF ODISHA SK. ANWAR ALLI VS	RUDRA NARAYAN PARIJA VS	// JAGATSINGPUR /427 /2023 ()
418	ABLAPL/0007151/2023	STATE OF ODISHA REBATI SAMAL VS	SOUMEN BANERJEE VS	// BAREIPALI /120 /2023 ()
419	ABLAPL/0007152/2023	STATE OF ODISHA KUNA MOHANTY @ DEEPTIRAMAYA MOHANTY VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// SARANAKUL /60 /2021 () //

ORISSA HIGH COURT

FILING REPORT AS ON :04/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0007153/2023	DHIREN KUMAR SAMANTRAY @ RAHUL SAMANTRA VS STATE OF ODISHA	SWINI KUMAR KARMI VS	HANDAPA /134 /2023 () //
421	ABLAPL/0007154/2023	SOVA BARIK VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	BASELI SAHI PS /108 /2023 () //
422	ABLAPL/0007155/2023	JITEN @ JITENDRA KUMAR NAYAK VS STATE OF ODISHA	DEBASNAN DAS VS	KANKADAHAD /133 /2022 () //
423	ABLAPL/0007156/2023	JITU SAHU VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	NAKTIDEUL /48 /2023 () //
424	ABLAPL/0007157/2023	RAMANARAYAN SAHOO VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	NIMAPADA /43 /2023 () //
425	ABLAPL/0007158/2023	BINOD DAS VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /255 /2023 () //
426	ABLAPL/0007159/2023	MOKIM ALI VS STATE OF ODISHA	PRATAP KESHARI DEO VS	RAGHUNATHPUR /188 /2023 () //
427	ABLAPL/0007160/2023	JANARDAN SAHOO VS STATE OF ODISHA	SUBASH CHANDRA RATH VS	NAYAPALLI P.S. /689 /2022 () //
428	ABLAPL/0007161/2023	ABDUL KARIM KHAN VS STATE OF ODISHA	BHARAT JALLI VS	CHANDRASEKHARPUR /269 /2023 () //
429	ABLAPL/0007162/2023	SOUMYA RANJAN ROUT VS STATE OF ODISHA	MD. GOLAM MADANI VS	PURUNABAZAR /194 /2023 () //
430	ABLAPL/0007163/2023	SK ASGAR VS STATE OF ODISHA	GURUPRASAD BEHERA VS	SPL.TASK FORCE /9 /2020 () //
431	ABLAPL/0007164/2023	PURUSOTTAM NAIK @ PUSPA	JNYANANANDA PANDA	BHAWANIPATNA SADAR /33 /2021

ORISSA HIGH COURT

FILING REPORT AS ON :04/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	ABLAPL/0007165/2023	STATE OF ODISHA MANORANJAN SAHOO	JNYANANANDA PANDA	// JUDUM /61 /2023
		VS	VS	()
433	ABLAPL/0007166/2023	STATE OF ODISHA SANJUKTA ROUT	MD. GOLAM MADANI	// PURUNABAZAR /191 /2023
		VS	VS	()
434	ABLAPL/0007167/2023	STATE OF ODISHA NETRANANDA RATH	MOHENDRA KUMAR MOHAPATRO	// KHURDA MODEL /393 /2023
		VS	VS	()
435	ABLAPL/0007168/2023	STATE OF ODISHA MADHUSMITA BEHRA	JAYANTA KUMAR MAJHI	// BETNOTI /189 /2023
		VS	VS	()
436	ABLAPL/0007169/2023	STATE OF ODISHA JYOTIKANTA MOHANTY	SRINIBASH SATAPATHY	// SAMBALPUR TOWN /117 /2023
		VS	VS	()
437	ABLAPL/0007170/2023	STATE OF ODISHA AMRIT KUMAR MANDAL	BHABANI SHANKAR DASPARIDA	// BALASORE VIGILANCE /16 /2023
		VS	VS	()
438	ABLAPL/0007171/2023	STATE OF ODISHA(VIG.) RAKESH MALLICK @ RAKESH KUMAR BEHERA	DEBENDRA PRADHAN	// NAYAPALLI P.S. /254 /2023
		VS	VS	()
439	ABLAPL/0007172/2023	STATE OF ODISHA DINESH PRASAD GUPTA	UMA CHARAN MISHRA	// MARKAT NAGAR /128 /2023
		VS	VS	()
440	ABLAPL/0007173/2023	STATE OF ODISHA SHANTILATA BISWAL	JAYANTA KUMAR MAJHI	// SINGLA /110 /2023
		VS	VS	()
441	ABLAPL/0007174/2023	STATE OF ODISHA JAGATJYOTI MOHANTY	JAYADEBA BEHERA	// NAYAPALLI P.S. /286 /2023
		VS	VS	()
442	ABLAPL/0007175/2023	STATE OF ODISHA LAXMIDHAR MOHANTY	JAYADEBA BEHERA	// RANPUR /14 /2010
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :04/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0007176/2023	STATE OF ODISHA UMESH ROUT @ UMESH CHANDRA ROUT VS	MANAS KUMAR CHAND VS	// KENDRAPARA /147 /2023 ()
444	ABLAPL/0007177/2023	STATE OF ODISHA MAHESWAR BEURA VS	PRADIPTA BEURA VS	// KHUNTUNI /99 /2023 ()
445	ABLAPL/0007178/2023	STATE OF ODISHA SADAM KHAN @ SADDAM KHAN VS	DHIRENDRA KUMAR MOHAPATRA VS	// TAISARA /133 /2023 ()
446	ABLAPL/0007179/2023	STATE OF ODISHA SUNIL KUMAR AGARWAL VS	SIDHARTHA DAS VS	// BAMBARI /82 /2023 ()
447	ABLAPL/0007180/2023	STATE OF ODISHA SANDHYARANI MALIK VS	PRAVASH CHANDRA JENA VS	// NISCHINTAKOILI /118 /2023 ()
448	ABLAPL/0007181/2023	STATE OF ODISHA SIBANANDA BEHERA VS	GIRIJA SANKAR NAYAK VS	// DHENKANAL TOWN /427 /2023 ()
449	ABLAPL/0007182/2023	STATE OF ODISHA NATUKA @ KUNA SAMAL VS	KEDAR CHANDRA SARANGI VS	// PURIGHAT /156 /2023 ()
450	ABLAPL/0007183/2023	STATE OF ODISHA DEBA SAMAL VS	KEDAR CHANDRA SARANGI VS	// PURIGHAT /156 /2023 ()
451	ABLAPL/0007184/2023	STATE OF ODISHA SIBA TAKRI VS	MANORANJAN PADHY VS	// KORAPUT SADAR /36 /2019 ()
452	ABLAPL/0007185/2023	STATE OF ODISHA BIDYADHAR TANDIA VS	BIDYADHAR PANDA VS	// JUJUMURA /61 /2023 ()
453	ABLAPL/0007186/2023	STATE OF ODISHA SRIKANT BAHINIPATI VS STATE OF ODISHA	ANUPAM DASH VS	// CHAMAKHANDI /92 /2018 () //

ORISSA HIGH COURT**FILING REPORT AS ON :04/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0007187/2023	YASHOWANTA NARAYAN DIXIT VS STATE OF ODISHA	UMA CHARAN MISHRA VS	MARKAT NAGAR /128 /2023 () //
455	ABLAPL/0007188/2023	REENA @ RINA SAHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	POLASARA PS /372 /2023 () //
456	ABLAPL/0007189/2023	CHANDRAKANTI BEHERA VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	SINGLA /108 /2023 () //
457	ABLAPL/0007190/2023	ADITYA TANDI @ RAHUL TANDI VS STATE OF ODISHA	RANJIT SAMAL VS	SINDHIKELA PS /81 /2023 () //
458	ABLAPL/0007191/2023	SHAHNAWAZ MALIK VS STATE OF ODISHA	SANJIT MISHRA VS	/ /0 () //
459	ABLAPL/0007192/2023	SANJAY SINGH @ SANJAY KUMAR SINGH VS STATE OF ODISHA	SUJATA JENA VS	CHAULIAGANJA /160 /2023 () //
460	ABLAPL/0007193/2023	BELA SINGH VS STATE OF ODISHA	SUJATA JENA VS	CHAULIAGANJA /160 /2023 () //

ORISSA HIGH COURT

MISC CASES FILED on :04/07/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	5/2023 ARBP/41/2023	M/S. PARADEEP PHOSPHATES LTD.-MP	RUPESH KUMAR KANUNGO
2	22/2023 OJC/8600/2000	SMT.JAMBU LENKA-MP	SAROJANANDA MISHRA
3	22/2023 RFA/5/2013	JITENDRA KU.CHOUDHUR-MP	
4	23/2023 OJC/8600/2000	SMT.JAMBU LENKA-MP	SAROJANANDA MISHRA
5	27/2023 CRLMA/133/2023	ADIL MAHAMMED-MP	
6	44/2023 MSA/5/2023	SRI SRI GOPALJI MAHAPRABHU BIJE-MP	TAPAS KUMAR ACHARYA
7	50/2023 TRPCRL/60/2023	PRAMILA SAHOO-MP	SUKANTA KUMAR NAYAK
8	89/2023 JCRLA/59/2014	DEMA MANDAL-MP	BIJAYALAXMI TRIPATHY
9	146/2023 SA/188/1990	JAGANNATH-MP	M/S.G.S.NAMTOAR
10	147/2023 SA/33/2001	BISHNU PRADHAN-MP	M/S. A.K.RATH
11	214/2023 MATA/208/2023	KOMAL SHA-MP	SAPAN KUMAR PAL
12	215/2023 MATA/208/2023	KOMAL SHA-MP	SAPAN KUMAR PAL
13	237/2023 TRP(C)/222/2023	PUNAM AGRAWAL-MP	PARTHA SARATHI DAS
14	238/2023 RVWPET/269/2023	M/S.PRAJATANTRA PRACHAR SAMITI-MP	TANMAY MISHRA
15	238/2023 TRP(C)/219/2023	SONALI PRIYADARSHINI-MP	ADITYA MISHRA
16	239/2023 RVWPET/285/2023	STATE OF ODISHA-MP	MANOJ KU KHUNTIA,A.G.A
17	239/2023 TRP(C)/223/2023	SASMITA MALLICK-MP	SIDDHARTHA SAMAL
18	240/2023 RVWPET/285/2023	STATE OF ODISHA-MP	MANOJ KU KHUNTIA,A.G.A
19	241/2023 RVWPET/286/2023	STATE OF ODISHA-MP	MANOJ KU KHUNTIA,A.G.A
20	242/2023 RVWPET/286/2023	STATE OF ODISHA-MP	MANOJ KU KHUNTIA,A.G.A
21	243/2023 RVWPET/287/2023	STATE OF ODISHA-MP	MANOJ KU KHUNTIA,A.G.A
22	244/2023 RVWPET/287/2023	STATE OF ODISHA-MP	MANOJ KU KHUNTIA,A.G.A
23	281/2023 CONTC/4430/2023	M/S. ORISSA ENERGY DISTRIBUTION AND CONSTRUCTION DIVT. LTD., BBSR-MP	
24	487/2023 FAO/290/2023	SATYANARAYAN PATTANAIAK-MP	CHANDRAKANTA NAYAK
25	488/2023 FAO/63/2023	THD DIVL. MANAGER, M/S. ORIENTAL INSURANCE CO. LTD., BBSR-MP	LGIP. DUTTA
26	489/2023	THE HANDAL MANAGER, M/S. CHOLAMANDALAM GENERAL INSURANCE CO. LTD., BBSR-MP	

27	FAO/265/2023 490/2023	LEGAL MANAGER, M/S. SHRIRAM G.I.CO. LTD.-MP	G.P DUTTA
28	FAO/221/2023 491/2023	LEGAL MANAGER. M/S. CHOLA MS GENERAL INSURANCE CO.LTD.-MP	
29	FAO/161/2023 492/2023	MANAGER LEGAL, M/S. CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD., BBSR-MP	
30	FAO/291/2023 493/2023	THE MANAGER LEGAL, M/S. SHRIRAM G.I.CO. LTD.-MP	ADAM ALI KHAN
31	FAO/292/2023 494/2023	AJAY KUMAR PRADHAN-MP	KARUNAKAR NAYAK
32	FAO/293/2023 495/2023	AJAY KUMAR PRADHAN-MP	KARUNAKAR NAYAK
33	FAO/293/2023 661/2023	PRAFULLA DAS-MP	M/S.S.P.MISRA
34	RSA/304/2014 662/2023	BIRABAR NAYAK-MP	SOUMYA MISHRA
35	RSA/280/2023 663/2023	SUSHILARANI MISHRA-MP	M/S.PRADIPTA KU.MOHANTY
36	RSA/346/2014 664/2023	SUSHILARANI MISHRA-MP	M/S.PRADIPTA KU.MOHANTY
37	RSA/346/2014 665/2023	DHRUBA CHARAN PANDA-MP	M/S.A.R.DASH
38	RSA/287/2008 666/2023	SASISEKHAR HOTA-MP	M/S. BISHNU PRASAD PRADHAN,B.R.SAHU,
39	RSA/309/2013 693/2023	ARDHENDU HARICHANDAN-MP	KISHORE CHANDRA RAJGURU MOHAPATRA
40	CMP/658/2023 694/2023	DASHA BARIHA-MP	GOUTAM KU. ROURAY
41	CMP/737/2023 695/2023	BRUNDABATI MOHAPATRA-MP	ALOK KUMAR MOHANTY
42	CMP/738/2023 696/2023	SECRETARY, REGULATED MARKET COMMITTEE, KORAPUT-MP	ANUPOTRA SAHU
43	CMP/740/2023 902/2023	P.DEVA REDDY @ PATNA DEBARAJ REDDY-MP	
44	BLAPL/5578/2023 903/2023	BIKRAM NARENDRASINGH-MP	BISWAJIT NAYAK M/S.JYOTIRMAYA SAHOO S.K.PAT
45	BLAPL/324/2022 904/2023	RUSHI@ RUSHAV NAIK-MP	SATYA RANJAN MULIA
46	BLAPL/2279/2023 905/2023	MAMATARANI SAHOO-MP	
47	BLAPL/6565/2023 906/2023	MUJASSIM-MP	MANORANJAN PADHY
48	BLAPL/10475/2022 907/2023	POTEL NAYAK-MP	
49	BLAPL/11712/2022 908/2023	LALA AMRUT SAGAR RAY-MP	DEBASNAN DAS
50	BLAPL/6511/2022 909/2023	LALA AMRUT SAGAR RAY-MP	DEBASNAN DAS
51	BLAPL/3835/2023 910/2023	LALA AMRUT SAGAR RAY-MP	DEBASNAN DAS
52	BLAPL/4016/2023 911/2023	LALA AMRUT SAGAR RAY-MP	DEBASNAN DAS
53	BLAPL/3133/2023 1086/2023	HIMANSU SEKHAR RAUTRAY-MP	PRADEEP KUMAR MISHRA
54	MACA/657/2023 1087/2023	HIMANSU SEKHAR RAUTRAY-MP	PRADEEP KUMAR MISHRA
55	MACA/657/2023 1088/2023	LEGAL MANAGER, T.P. CELL, M/S. NEW INDIA ASSURANCE CO.LTD.-MP	DEEPTI DEB.SUNTA
56	MACA/648/2023 1089/2023	D.M, M/S. MAGMA HDI GENERAL INSURANCE CO.LTD.-MP	P.DUTTA
57	MACA/605/2023 1090/2023	ASST. MANAGER, CLAIMS LEGAL CHOLAMANDALAM MS GENERAL INSURANCE CO. L.T.D.-MP	
	MACA/654/2023		

58	1091/2023 MACA/655/2023	THE ASST. MANAGER, CLAIMS/LEGAL CHOLAMANDALAM M.S. G.I.CO. LTD.-MP	
59	1092/2023 MACA/656/2023	ASST. MANAGER, CLAIMS/LEGAL CHOLAMANDALAM M.S. G.I.CO. LTD.-MP	
60	1093/2023 MACA/605/2023	D.M, M/S. MAGMA HDI GENERAL INSURANCE CO.LTD.-MP	P.DUTTA
61	1094/2023 MACA/1003/2006	O.I.CO.LTD-MP	M/S.A.K.MOHANTY
62	1095/2023 MACA/1003/2006	O.I.CO.LTD-MP	M/S.A.K.MOHANTY
63	1096/2023 MACA/1003/2006	O.I.CO.LTD-MP	M/S.A.K.MOHANTY
64	1097/2023 MACA/300/2023	M/S. ORIENTAL INSURANCE CO. LTD.-MP	ADAM ALI KHAN
65	1098/2023 MACA/658/2023	THE CLAIM MANAGER, CHOLAMANDALAM M.S. G.I.CO. LTD.-MP	ADAM ALI KHAN
66	1099/2023 MACA/659/2023	BASANTI PATTNAYAK-MP	RAMESH CHANDRA PRADHAN
67	1228/2023 ABLAPL/2237/2023	ANANGA KUMAR JENA @ DILU-MP	
68	1229/2023 ABLAPL/4207/2023	RAJESH SINGH-MP	
69	1230/2023 ABLAPL/3983/2023	ABHAYA KUMAR SWAIN-MP	
70	1231/2023 ABLAPL/3144/2023	BHISMA RANJAN RATH-MP	
71	1232/2023 ABLAPL/3457/2023	SK. SALAUDDIN @ SK. SALAUDIN-MP	
72	1233/2023 ABLAPL/556/2021	MITU NAYAK @ BHOI-MP	
73	1234/2023 ABLAPL/4428/2023	SUBAS SAHU-MP	
74	1235/2023 ABLAPL/5291/2023	HEMANTA KUMAR MOHAPATRA-MP	
75	1236/2023 ABLAPL/3935/2023	PRAKASH PRADHAN-MP	
76	1237/2023 ABLAPL/4130/2023	SK. ABDUL TASLIM @ SIBAJI-MP	
77	1238/2023 ABLAPL/2619/2023	PITAMBAR SAHU-MP	
78	1519/2023 CRLA/684/2023	KISUN MARANDI-MP	ASIT KUMAR OTTA
79	1520/2023 CRLA/684/2023	KISUN MARANDI-MP	ASIT KUMAR OTTA
80	1521/2023 CRLA/409/2023	JITU MOHANTY-MP	
81	1522/2023 CRLA/719/2023	ARIJIT JENA-MP	SOUGAT DASH
82	1523/2023 CRLA/719/2023	ARIJIT JENA-MP	SOUGAT DASH
83	1524/2023 CRLA/465/2019	PINTU@SUSHANTA KU.MAHANTA-MP	L.BHUYAN
84	1525/2023 CRLA/720/2023	MAKARA DEHURY-MP	SUSANTA KUMAR ROUT
85	1526/2023 CRLA/720/2023	MAKARA DEHURY-MP	SUSANTA KUMAR ROUT
86	1527/2023 CRLA/720/2023	MAKARA DEHURY-MP	SUSANTA KUMAR ROUT
87	1528/2023 CRLA/721/2023	MANAS NAYAK-MP	AMITAV TRIPATHY
88	1529/2023 CRLA/721/2023	MANAS NAYAK-MP	AMITAV TRIPATHY
89	1530/2023	BASANTA MAHANANDA-MP	M/S.BIJAYA LAXMI TRIPATHY

90	CRLA/204/2015 1531/2023 CRLA/722/2023	BICHITRA DAS-MP	JITENDRA SAMANTARAY
91	1532/2023 CRLA/724/2023	SANKARSHAN DAS @ MALIK-MP	NIRMAL KUMAR PANDA
92	1533/2023 CRLA/724/2023	SANKARSHAN DAS @ MALIK-MP	NIRMAL KUMAR PANDA
93	2022/2023 CRLMC/1885/2023	ABDUL SATAR KHAN@RAJU-MP	
94	2023/2023 CRLMC/1762/2023	SK.RAFIK KHAN@MD.RAFIK KHAN-MP	JAYDEEP PAL
95	2024/2023 CRLMC/2865/2023	SATRUGHAN SAHOO-MP	TRILOCHAN PANIGRAHI
96	2025/2023 CRLMC/2868/2023	PRAKASH SWAIN-MP	SOUBHAGYA SWAIN
97	2026/2023 CRLMC/2870/2023	AMULYA KUMAR MALLICK@ARU-MP	SAROJ MOHARANA
98	2027/2023 CRLMC/1908/2023	DEBARAJ NAYAK-MP	
99	2028/2023 CRLMC/2872/2023	BUDHUA TIRKEY @ BUDHIA-MP	DHIRENDRA KUMAR MOHAPATRA
100	2029/2023 CRLMC/2810/2023	SULOCHANA PANIGRAHY-MP	SULOCHANA PATRO
101	2030/2023 CRLMC/2880/2023	M/S. SMS ASIA PVT. LTD.-MP	SATAY SMRUTI MOHANTY
102	3836/2023 WA/1460/2023	STATE OF ODISHA-MP	SONAK MISHRA,A.S.C
103	3837/2023 WA/1460/2023	STATE OF ODISHA-MP	SONAK MISHRA,A.S.C
104	3838/2023 WA/151/2023	DR. ASWINI KUMAR KAR-MP	PRANAB KUMAR GHOSE, SAMEER KUMAR DAS
105	3839/2023 WA/1379/2022	STATE OF ODISHA-MP	
106	3840/2023 WA/1462/2023	STATE OF ODISHA-MP	ANAND PRAKASH DAS, A.S.C.
107	3841/2023 WA/1462/2023	STATE OF ODISHA-MP	ANAND PRAKASH DAS, A.S.C.
108	3842/2023 WA/1462/2023	STATE OF ODISHA-MP	ANAND PRAKASH DAS, A.S.C.
109	3843/2023 WA/1463/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A.
110	3844/2023 WA/1463/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A.
111	3845/2023 WA/1463/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A.
112	3846/2023 WA/1262/2023	BINOD KUMAR MIRGA-MP	
113	3847/2023 WA/1296/2023	MARIANUS MINZ-MP	SUBHANKAR ROUT
114	3848/2023 WA/1251/2022	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, ASC
115	3849/2023 WA/1464/2023	MONALI MOHAPATRA-MP	BIGYAN KUMAR SHARMA
116	3850/2023 WA/1458/2023	THE ODISHA LEGISLATIVE ASSEMBLY-MP	SUBIR PALIT
117	3851/2023 WA/812/2020	JAYA DEV MISHRA-MP	KOUSIK ANANDA GURU, LAXMI NARAYAN PATEL
118	3852/2023 WA/1465/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
119	3853/2023 WA/1465/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
120	3854/2023 WA/1465/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.

121	3855/2023 WA/1466/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT, A.G.A.
122	3856/2023 WA/1466/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT, A.G.A.
123	9878/2023 WP(C)/20759/2023	DINDAYAL SHAH-MP	SUBRAT KUMAR DAS
124	9879/2023 WP(C)/20762/2023	DINDAYAL SHAH-MP	SUBRAT KUMAR DAS
125	9880/2023 WP(C)/20763/2023	SUBASINI SENAPATI-MP	SASWATI MOHAPATRA
126	9881/2023 WP(C)/20766/2023	AJAYA KUMAR NAYAK-MP	UMESH CHANDRA BEHURA
127	9882/2023 WP(C)/20767/2023	DRIEMS PRIVATE ITI, CUTTACK-MP	GOURI MOHAN RATH
128	9883/2023 WP(C)/20768/2023	M/S. NKS CONSTRUCTION AND ENGINEERS PVT. LTD.,PARADEEP	UMESH CHANDRA BEHURA
129	9884/2023 WP(C)/20770/2023	DRIEMS COLLEGE OF OCCUPATIONAL AND PHYSIOTHERAPY, CUTTACK-MP	GOURI MOHAN RATH
130	9885/2023 WP(C)/20775/2023	SUKANTA KUMAR NAYAK-MP	SRIKANTA MAHUNTA
131	9886/2023 WP(C)/20776/2023	DRIEMS INSTITUTE OF HEALTH SCIENCES, CUTTACK-MP	GOURI MOHAN RATH
132	9887/2023 WP(C)/20780/2023	DRIEMS POLYTECHNIC, CUTTACK-MP	GOURI MOHAN RATH
133	9888/2023 WP(C)/20784/2023	SMITA MISHRA-MP	ANAM CHARAN PANDA
134	9889/2023 WP(C)/20785/2023	DRIEMS MBA, CUTTACK-MP	GOURI MOHAN RATH
135	9890/2023 WP(C)/20789/2023	SARAT KUMAR LENKA-MP	KEDAR KUMAR DASH
136	9891/2023 WP(C)/20792/2023	DRIEMS SCHOOL OF PROFESSIONAL STUDIES, CUTTACK-MP	GOURI MOHAN RATH
137	9892/2023 WP(C)/20793/2023	DILLIP KUMAR JENA-MP	KEDAR KUMAR DASH
138	9893/2023 WP(C)/20794/2023	DRIEMS SCHOOL AND COLLEGE OF NURSING, CUTTACK-MP	GOURI MOHAN RATH
139	9894/2023 WP(C)/20797/2023	DRIEMS, CUTTACK-MP	GOURI MOHAN RATH
140	9895/2023 WP(C)/22940/2017	RADHASHYAMA RAM-MP	M/S.SSUMANTA KUMAR NAYAK
141	9896/2023 WP(C)/20803/2023	SUSHILA DEVI SHARMA-MP	PRATIK DASH
142	9897/2023 WP(C)/20805/2023	BIBHUTI BHUSAN BISWAL-MP	BIBEKANANDA BHUYAN
143	9898/2023 WP(C)/20811/2023	VINAYAK AUTOMOBILES, KHORDHA-MP	SOURAV SUMAN BHUYAN
144	9899/2023 WP(C)/20812/2023	BENUDHAR RAY-MP	MANAS KUMAR CHAND
145	9900/2023 WP(C)/20814/2023	MOTILAL GOND-MP	GOURI MOHAN RATH
146	9901/2023 WP(C)/20818/2023	KRUSHNA BHOI-MP	TRILOCHAN PANIGRAHI
147	9902/2023 WP(C)/20820/2023	AJIT KUMAR BEHURA @ BEHURIA-MP	Anupam Dash
148	9903/2023 WP(C)/20819/2023	ARABINDA SAHOO-MP	SUBASH MANSINGH
149	9904/2023 WP(C)/20821/2023	MOHAMMAD MUBARAK-MP	SUBASH CHANDRA PUSPALAKA
150	9905/2023 WP(C)/18703/2022	DR. SANAKA KUMAR DAS-MP	
151	9906/2023 WP(C)/20822/2023	MANOJ KUMAR SETHY-MP	DR. JITENDRA KUMAR LENKA
152	9907/2023	BISWAMBAR NATH SENAPATI-MP	SUBASH MANSINGH

153	WP(C)/20824/2023 9908/2023	DEBAKI RANA-MP	SUBAS CHANDRA DAS
154	WP(C)/20825/2023 9909/2023	SANTOSH KUMAR BHOI-MP	PRASANNA KUMAR NANDA
155	WP(C)/20826/2023 9910/2023	SUMANTA KUMAR NAYAK-MP	ACHYUTANANDA PATTANAİK
156	WP(C)/20830/2023 9911/2023	JAGADISH BARAL-MP	SANJIB MOHANTY
157	WP(C)/20831/2023 9912/2023	KUMARIBARIK and ORS.-MP	
158	WP(C)/25911/2013 9913/2023	RATNAKAR PUSTI-MP	BIJOY DASMOHAPATRA
159	WP(C)/20836/2023 9914/2023	RAMANI RANJAN PRADHAN @ PADHAN-MP	SARATHI JYOTI MOHANTY
160	WP(C)/20843/2023 9915/2023	MOHAN KUMAR SWAIN-MP	BUDHADEV ROUSTRAY
161	WP(C)/20934/2021 9916/2023	MANAGER LEGAL, M/S SBI GENERAL INSURANCE CO. LTD., PUNE-MP	
162	WP(C)/20849/2023 9917/2023	SANKHALAV JENA-MP	RABINDRA KUMAR SAHOO
163	WP(C)/20850/2023 9918/2023	RAJANIKANTA NAYAK-MP	RABINDRA KUMAR SAHOO
164	WP(C)/20852/2023 9919/2023	BHAGYAM RAO-MP	HRUDANANDA MOHAPATRA
165	WP(C)/20853/2023 9920/2023	MANAS KUMAR LENKA-MP	RABINDRA KUMAR SAHOO
166	WP(C)/20854/2023 9921/2023	GADADHAR PRUSTY-MP	AKSHAYA KUMAR SAHOO
167	WP(C)/19469/2023 9922/2023	SANDEEP KUMAR NAYAK-MP	RABINDRA KUMAR SAHOO
168	WP(C)/20857/2023 9923/2023	RASHMI REKHA SAHOO-MP	RABI NARAYAN BEHERA
169	WP(C)/20859/2023 9924/2023	DR. MANOJ KUMAR NAYAK-MP	LALIT KUMAR MAHARANA
170	WP(C)/20860/2023 9925/2023	DR.HADIBANDHU PANIGRAHY-MP	RAMDAS ACHARY
171	WP(C)/29450/2022 9926/2023	DR.HADIBANDHU PANIGRAHY-MP	RAMDAS ACHARY
172	WP(C)/29450/2022 9927/2023	DILIP SAHA-MP	DEBIDUTTA MOHAPATRA
173	WP(C)/20872/2023 9928/2023	GOLAP DAKUA-MP	AMIT PRASAD BOSE
174	WP(C)/20873/2023 9929/2023	SANJAY KUMAR MUDULI-MP	DEBIDUTTA MOHAPATRA
175	WP(C)/20874/2023 9930/2023	MINA MISHRA-MP	NRUSINGH CH. ROUT
176	WP(C)/15562/2023 9931/2023	M/S LAKSHMI BALAJI OILS PVT. LTD., HYDERABAD-MP	SAILABALA JENA
177	WP(C)/20878/2023 9932/2023	ARABINDA SAHOO-MP	SARBESWAR SAHOO
178	WP(C)/20879/2023 9933/2023	PRIYAMBADA KAR-MP	SRINIVAS MOHANTY
179	WP(C)/16030/2023 9934/2023	PRAMOD KUMAR PATNAİK-MP	PRASANTA KUMAR NANDA
180	WP(C)/20881/2023 9935/2023	SOUDAMINI SWAIN-MP	AJIT KUMAR PANDA
181	WP(C)/20883/2023 9936/2023	UTKAL GRAPHITES PVT. LTD., RAYAGADA-MP	UMESH CHANDRA PATNAİK
182	WP(C)/19906/2023 9937/2023	KALPANA JENA-MP	SUKANTA KUMAR DALAI
183	WP(C)/20890/2023 9938/2023	KANTILATA NAIK-MP	AVIJIT PATNAİK
	WP(C)/13437/2023		

184	9939/2023 WP(C)/18342/2023	MANISH PRASAD MISHRA-MP	PRONOY MOHANTY
185	9940/2023 WP(C)/18342/2023	MANISH PRASAD MISHRA-MP	PRONOY MOHANTY
186	9941/2023 WP(C)/12432/2023	DILLIP KUMAR BARAL-MP	ANUP KUMAR MOHAPATRA
187	9942/2023 WP(C)/20891/2023	RAJESH MOHAPATRA-MP	ADHIRAJ BEHERA
188	9943/2023 WP(C)/20893/2023	DHANANJAY PRADHAN-MP	SURESH KUMAR CHOUDHURY
189	9944/2023 WP(C)/20894/2023	KAILASH NAYAK-MP	PRADEEP KUMAR DAS
190	9945/2023 WP(C)/20898/2023	M/S. GHANASHYAM DAS, KENDRAPADA-MP	SUBASH CHANDRA SAHOO
191	9946/2023 WP(C)/20903/2023	M/S. TAJ CONSTRUCTION, KENDRAPARA-MP	SUBASH CHANDRA SAHOO
192	9947/2023 WP(C)/18463/2023	GOLAPI PATEL-MP	SHANTI PRAKASH MOHANTY
193	9948/2023 WP(C)/20909/2023	SUSANTA KUMAR BARAD-MP	SANGRAM SENAPATI
194	9949/2023 WP(C)/20913/2023	KALAWATI DEVI-MP	BIREN SANKAR TRIPATHY
195	9950/2023 WP(C)/389/2023	SADASHIBA MALIK-MP	SAMEER KUMAR DAS
196	9951/2023 WP(C)/18129/2023	SUKANTA KUMAR BISHOI-MP	ARUN KUMAR ACHARYA
197	9952/2023 WP(C)/20917/2023	BHAKTA BANDHU PANDA-MP	PRASANTA KUMAR SATAPATHY
198	9953/2023 WP(C)/20918/2023	DALIMBA GAMANGO-MP	SOUBHAGYA KUMAR DASH
199	9954/2023 WP(C)/20924/2023	MANAGER LEGAL, M/S SBI GENERAL INSURANCE CO. LTD., MUMBAI-MP	
200	9955/2023 WP(C)/20926/2023	MANAGER LEGAL, M/S SBI GENERAL INSURANCE CO. LTD., MUMBAI-MP	
201	9956/2023 WP(C)/20929/2023	M/S. SBI GENERAL INSURANCE CO. LTD., KOLKATA-MP	G.P.DUTTA
202	9957/2023 WP(C)/21616/2022	SAMBIT PADHI-MP	KEDAR KUMAR DASH
203	9958/2023 WP(C)/20934/2023	THE D.M. CHOLAMANDALAM GENERAL INSURANCE CO. LTD., DUBAI-MP	
204	9959/2023 WP(C)/10345/2022	SUDHIRANJAN DASH-MP	BUDHADEV ROUSTRAY
205	9960/2023 WP(C)/20942/2023	SAPHINA BI-MP	KOUSIK ANANDA GURU
206	9961/2023 WP(C)/20945/2023	ANANDA MAHARANA-MP	SAROJ KUMAR DASH
207	9962/2023 WP(C)/20946/2023	ZAHEER KHAN-MP	KOUSIK ANANDA GURU
208	9963/2023 WP(C)/20949/2023	HAKIMUM NISA-MP	KOUSIK ANANDA GURU
209	9964/2023 WP(C)/20947/2023	SK ALIM-MP	KOUSIK ANANDA GURU
210	9965/2023 WP(C)/20951/2023	AFROZ BEGUM-MP	KOUSIK ANANDA GURU
211	9966/2023 WP(C)/20952/2023	MANOJ KUMAR MISHRA-MP	SAMEER KUMAR DAS
212	9967/2023 WP(C)/20954/2023	MD. SADIK-MP	KOUSIK ANANDA GURU
213	9968/2023 WP(C)/18003/2023	M/S JAYRAM STEEL, CUTTACK-MP	TUSAR KUMAR MISHRA
214	9969/2023 WP(C)/1723/2016	SURYAMANI NAYAK-MP	
215	9970/2023	GUNAMATI SAHU-MP	DEBENDRA KUMAR SAHOO

216	WP(C)/20959/2023 9971/2023	DEEPTIMAYEE MAJHI-MP	ASHOK KUMAR MOHAPATRA
217	WP(C)/20960/2023 9972/2023	PRAKASH MOHARANA-MP	SAMEER KUMAR DAS
218	WP(C)/20963/2023 9973/2023	JITENDRA KUMAR CHHOTRAY-MP	PRAVASH CHANDRA JENA
219	WP(C)/20965/2023 9974/2023	SASHI KUMAR SAHOO-MP	SIBA NARAYAN BISWAL
220	WP(C)/20967/2023 9975/2023	RABINDRANATH PRATIHARI-MP	ATMAJIT MANMITH DAS
221	WP(C)/20969/2023 9976/2023	M/S. GURUMAHARAJ ENGICON PVT. LTD.,BBSR-MP	GOURI MOHAN RATH
222	WP(C)/20970/2023 9977/2023	DR. PRATAP KUMAR JENA-MP	SABYASACHI PANDA
	WP(C)/20971/2023		